

Publications Division

3828. Shri Basumatari: Will the Minister of **Information and Broadcasting** be pleased to state:

(a) whether there is an Assamese or an Oriya Unit in the Publications Division of the Government of India; and

(b) if not, the reasons therefor?

The Deputy Minister in the Ministry of Information and Broadcasting (Shri Sham Nath): (a) and (b). Not yet Sir. At present, publications in Assamese and Oriya are being brought out by the Publications Division by having translations done from outside. The Assamese and Oriya Units are however being set up. One post each of an Assistant Aditor and a Clerk for Assamese and Oriya have been recently created in the Publications Division. The Units will start functioning as soon as the staff is in position.

Fire in Asaf Ali Road, New Delhi

3829. Shri D. C. Sharma: Will the Minister of **Labour and Employment** be pleased to state:

(a) whether it is a fact that recently there had been a fire accident in one of the offices of the Government of India housed at Asaf Ali Road, New Delhi;

(b) if so, the cause of the fire and the number of rooms affected;

(c) the estimated extent of loss in terms of money;

(d) whether there has been loss of any machinery or important records;

(e) if so, whether any enquiry has been instituted into the affair;

(f) whether it is a fact that there was a similar fire accident in the same office previously; and

(g) if so, the details thereof?

The Minister of Labour in the Ministry of Labour and Employment

(**Sri Hathi**): (a) Yes, on the morning of 4th May, 1962, in a portion of the premises occupied by the office of the Chief Adviser, Factories.

(b) The fire is attributed to short circuit in the electric wiring. A section partitioned into four office rooms was affected.

(c) About Rs. 18,000.

(d) The telephones and clocks in the rooms were damaged and a few files were destroyed.

(e) The matter has been reported to the police.

(f) and (g). In May 1957, one of the *Khas Khas tatties* at the back of the building had caught fire but there was no damage. The *Khas Khas* was detached and thrown away.

Settlement of East Pakistan Displaced Persons in Madhya Pradesh

3830. Shri Birendra Bahadur Singh: Will the Minister of **Works, Housing and Supply** be pleased to state:

(a) how many displaced persons from East Pakistan have so far been settled in Madhya Pradesh;

(b) the amount spent on them, up-to-date;

(c) how many more such persons are proposed to be sent there; and

(d) what arrangements are being made towards that end with the help of Madhya Pradesh Government?

The Minister of Works, Housing and Supply (Shri Mehr Chand Khanna): (a) 2,116 families have been settled in Madhya Pradesh excluding Dandakaranya.

(b) Rs. 118.70 lakhs upto the 31st March, 1962.

(c) and (d). It is not proposed to send any more families of displaced persons from East Pakistan to Madhya Pradesh apart from those who will be settled in that State under the Dandakaranya Scheme.